

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/858(CHE)/2022

PETITION NUMBER : CP/618/IB/CB/2017

NAME OF THE PETITIONER : Madhu Desikan (Liquidator) of
M/s Jain Granites & Projects Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016 & Reg 10 of IBBI Reg,
2016

ORDER

Ld. Counsel from the Office of Counsel on Record Mr. B. Ramana Kumar appears for the Applicant / Liquidator.

Ld. Counsel states that some developments have taken place. There are certain shares. He intends to move an application for amendment.

List the matter on 21.04.2023.

— Sd —

AJAI DAS MEHROTRA
Member (Technical)

Phk

— Sd —

SANJIV JAIN
Member (Judicial)